

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 104
(IB)-876(ND)/2020
IA-362/2022, IA-593/2022, IA-1523/2022,
IA-1371/2023, IA-2462/2021, IA-5637/2021

IN THE MATTER OF:

Dhankalash Distributors Pvt. Ltd.

... Applicant/Petitioner

Versus

Piyush IT Solutions Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 04.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the NOIDA

**: Adv. Abdhesh Chaudhary, Adv. Geetanjali Setia
in IA-1371/2023**

For the RP

: Adv. Alok Shankar, Adv. Maulik Khurana

For the Respondent

**: Adv. Utkarsh Joshi, Adv. Simran Jha, Sr. Adv.
Aseem Chawla**

For the ACRE

**: Adv. Udit Mendiratta, Adv. Shivkrit Rai, Adv.
Prithvi Sinha**

For the SRA

**: Adv. Prithu Garg, Adv. Shivam Singh, Adv. Parth
Bhatia**

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-362/2022, IA-593/2022, IA-1523/2022, IA-1371/2023, IA-2462/2021,
**IA-5637/2021: List on 05.07.2024 when the pending applications qua (IB)-
1248(PB)/2018 are scheduled for hearing.**

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)